

Hindustan Newsprint Ltd. in two phases. The plan proposals are yet to be finalised.

Pending Applications of Foreign Investors

8461. SHRISRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) the number of entrepreneurs who have approached the Union Government upto January 31, 1992 to set up new ventures in India;

(b) the number of applications of foreign investors pending with the Government prior to the announcement of the new Industrial Policy and cleared till February 15, 1992; and

(c) the details of the current response by NRI's to the Government's new economic and industrial policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) After the announcement of the New Industrial Policy in July, 1991, 3550 Industrial Entrepreneurs' Memoranda have been filed by Entrepreneurs with the Secretariat for Industrial Approvals till 31st Jan., 1991, for the setting up of industrial units in India.

(b) Since the announcement of the new Industrial Policy and upto 31 March, 1992 approvals have been given by Government as well as RBI for a total of 1062 foreign collaboration proposals including 364 approvals for foreign investment proposals involving foreign equity of Rs. 1258.89 crores.

(c) Since the announcement of the new Industrial Policy in July, 1991, the Special Approval Committee (NRI) has approved 49 proposals till the end of Jan. 1992 for setting

up of projects for a total estimated cost of Rs. 300 crores.

Hostel Accommodation to Female Government Employees

8462. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether hostel accommodation for female Government employees is available under 'Special Pool' category;

(b) if so, the offices having their quota of hostel accommodation under Special Pool; and

(c) whether the Government propose to give hostel accommodation to those working in offices which do not have hostel accommodation in their respective Special Pool?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAMA): (a) to (c). The 'Special Pools' are controlled by the respective Administrative Dept./Ministry. They are required to provide all categories of accommodation including Hostel to the employees eligible from that pool. The female employees working in such offices can be allotted Hostel accommodation from these pools only. Since the G.P. residential accommodation is meant for eligible Government employees, female employees of offices having separate pools can not be allotted Hostel accommodation from the General Pool.

SC/STs In Maruti Udyog Limited

8463: SHRI RAM NIHOORAI: Will the PRIME MINISTER be pleased to state:

(a) the total number of employees working in the Maruti Udyog Limited;